	No. of mills as	on 31/3/97	
	Rajasthan	Gujarat	
Cotton/Man-Made			
Fibre Composite Mills.	7	88	
Cotton Weaving Units	8	35	
Woollen Units	1	4	

These mills are located mainly in Udaipur, Ajmer, Bhilwara, Ganga Nagar, Alwar, Jaipur, Kota and Banswara in Rajasthan. In the case of Gujarat, the mills are mainly located in Surendranagar, Surat, Bharuch, Sabarkantha, Valsad, Bhavnagar, Jamnagar, Saurashtra, Kutch, Cambay, Ankleshwar, Ahmedabad, Mehsana, Baroda, Kheda, Kalol, Navsari, etc.

The cloth manufactured by cotton/man-made fibre composite textiles mills and exclusive weaving units during the last 2 years is as under:

State	Cloth Production ('000 Sq. Mtrs.)						
	Composite Mills			Weaving Units			
	1994-95	1995-96	1996-97	1994-95	1995-96	1996-97	
			(Apr-Sept.*)			(AprSept.*)	
Gujarat	492518	451594	215392	<b>†</b> \$	78606	39303	
Rajasthan	54682	57313	25623	**	9350	4675	

<sup>\*</sup>Provisional

The State-wise production of cloth by the woollen units is not maintained centrally.

## Setting up Ancillary of PSUs in Orissa

656. SHRI K.P. SINGH DEO: Will the Minister of INDUSTRY be pleased to state:

- (a) whether the public sector units like NALCO, MCL, NTPC, FCI established at Talcher and Anugul and nearby area, in the undivided Dhenkanal district of Orissa have not set up their ancillary and downstream units in the state;
  - (b) if so, the reasons therefor;
- (c) whether the Government propose to suggest these public sector undertakings to set up their ancillary and downstream units in Orissa; and
- (d) if so, the steps taken by the Government in that direction?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) NALCO, MCL, NTPC and FCI have not set up any ancillary/downstream units in the State of Orissa. While the Coal companies do not set up ancillary units, FCI is a sick unit and, therefore, it has no ancillarisation programme. NTPC does not by itself need ancillary units for supply of various inputs except spare parts and establishing ancillaries for supply of spare parts is not considered commercially viable by NTPC. However, NALCO has initiated steps for setting up of downstream ancillary industries in Orissa based on utilisation of waste material and is exploring the possibility of encouraging ancillaries for meeting its own law materials requirement.

(c) and (d) No, Sir.

## **Export Targets**

- 657. SHRI NARAYAN ATHAWALAY: Will the Minister of COMMERCE be pleased to state:
- (a) the export targets fixed for various sectors for 1996-97 vis-a-vis actual achievements made;
- (b) how does the performance compared with Garlier two years in terms of set norms percentage-increase, fall vis-a-vis targets;
- (c) the details of reforms including administrative procedural/structural carried out during the recent past to boost the exports and likely impact thereof on the target set in this regard;
- (d) whether the Maharashtra Government have sent some proposals to strengthen export promotion net-work in the State;
  - (e) if so, the details thereof; and
  - (f) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): (a) and (b) A Statement is attached.

(c) A number of measures have been taken by the Government to improve export optimism and strengthen the incentive system. The Budget 1997-98 restored the 80 HHC provision in terms of income tax exemption of export profits. The new Exim Policy for 1997-2002 considerably simplified the policies and procedures and consolidated the gains of

<sup>&</sup>quot;\*Not maintained